

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3254
ANSWERED ON:28.07.2009
WORK ON DELHI-DEHRADUN HIGHWAY
Maharaj Shri Satpal

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the work on the Delhi- Dehradun National Highway is going on at a slow pace;
- (b) if so, the reasons therefor;
- (c) the date of commencement of the work of widening this National Highway alongwith the time limit set for its completion;
- (d) the funds sanctioned for the purpose alongwith the proportion of funds spent so far;
- (e) whether any complaint has been received against the contractors;
- (f) if so, the details of the action taken against the contractors; and
- (g) the steps taken/being taken by the Government for the completion of this National Highway within the stipulated time frame?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

(a) to (d): The section of National Highway (NH) -58 from Delhi to Meerut is already four laned. There is some delay in a project of four-lanning between Meerut and Muzaffarnagar under implementation on BOT basis. The Project which commenced in March, 2006 with target date of completion by March 2009 is delayed mainly due to delay in land acquisition, forest clearance and shifting of utility services and is now likely to be completed by December, 2009. Since it is a BOT project, funding is done by the Concessionaire.

Four laning of Muzaffarnagar to Haridwar section of NH-58 and Haridwar to Dehradun sections of NH-58 & NH-72 have been identified under NHDP Phase-III. Bids were invited two times earlier for the reach from Muzaffarnagar to Dehradun; however no response was received from bidders. Government is again inviting bids now for Muzaffarnagar to Haridwar section of NH-58 on BOT (Toll) basis and for Haridwar- Dehradun sections of NH-58 & NH-72 on BOT (Annuity) basis.

(e) to (f) : No complaint has been received against the Concessionaire of Meerut- Muzaffarnagar section and thus no action can be taken against the Concessionaire

(g) : Efforts are being made to expedite land acquisition through regular meetings with officers of State Government and other officials to remove bottlenecks and obtain forest clearances. The progresses of projects are being closely monitored by the National Highways Authority of India (NHA) on regular basis at all levels.